

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GB ENGINEERING ENTERPRISES PVT LTD Date of Commencement of Liquidation: 06-08-2018; List of Stakeholders as on Date: 15-11-2022; Name of IP: Ms. Satyadevi A; Process Number: 1; Last 5 digit of registration number: 10205

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	16477470	0	0	0	NA
3	Secured financial creditors	5	408290940	5	402922742	0	5368198	0	Annexure 3
4	Unsecured financial creditors	7	156640104	2	20541694	0	136098410	0	Annexure 4
5	Operational creditors (Workmen)	3	55071585	1	1620000	6097574	47354011	0	Annexure 5
6	Operational creditors (Employees)	7	111486334	1	29482132	30565184	51439018	0	Annexure 6
7	Operational creditors (Government Dues)	5	245433556	5	91095904	0	154337652	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	25	49740369	25	32366141	0	17374228	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		52	1026662888	39	594506083	36662758	411971517	0	